

of the Government as well as the process of planning so as to make planning largely indicative. Liberalisation of the economy is consistent with indicative planning. The Planning Commission will have to concentrate on anticipating future trends and evolving integrated strategies for achieving the highest possible level of development of the country in keeping with the internationally competitive standards. This will call for the creation of a culture of high productivity and cost efficiency in the Government both at the Centre and in the States, and the Planning Commission will have to play the role of a catalyst.

**Analysis made by Planning Commission
Regarding Macro-Economic Imbalances**

378. SHRI MENTAY PADMANABHAM: Will the MINISTER OF PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Planning Commission has initiated any indepth analysis of the causes of the recent macro-economic imbalances; and

(b) whether the Planning Commission has been asked by the Finance Ministry for its reaction for smooth integration of the economy with the global system?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATIONS (SHRI GIRIDHAR GOMANGO): (a) and (b) The cause of macro-economic imbalances have been studied in preparing the Eighth Five Year Plan and the annual Plans. The growing fiscal gap and depletion of foreign exchange resources created a situation which put severe strain on the economic system leading to import curbs, high rate of inflation and recession in industry. Corrective measures have been initiated under the Eighth Five Year Plan, which also stipulated a reformed policy regime on trade, technology, transborder capital flows and financial sector. These will smoothen the integration of the Indian economy with the global system.

संसद-सदस्यों का मंत्रालयों से पलायन

379. श्री मोहम्मद अफजल उर्फ मीम अफजल : क्या योजना और कार्यक्रम कार्यान्वयन मंत्री यह बताने की कृपा करेंगे कि :

(क) 1 अप्रैल 1990 से 31 मार्च, 1993 की अवधि के दौरान सासदों द्वारा मंत्रालय को कितने पत्र लिखे गये और उनका वर्ष वार ब्यौरा क्या है ;

(ख) उनमें से कितने पत्रों को पावती भेजी गई;

(ग) कितने पत्रों के अन्तिम उत्तर भेजे गये; और

(घ) मंत्रालय द्वारा क्रमशः सकारात्मक और नकारात्मक उत्तर वाले भेजे गये अन्तिम पत्रों के पृथक-पृथक आंकड़े क्या हैं ?

योजना और कार्यक्रम कार्यान्वयन मंत्रालय के राज्य मंत्री (श्री गिरिधर गोमांगो) : (क) से (घ) सूचना एकत्र की जा रही है और इसे सभा पटल पर रख दिया जाएगा ।

देश में गरीबी के संबंध में राष्ट्रीय नमूना सर्वेक्षण द्वारा दिया गया सर्वेक्षण

380. श्री जीवन राय : क्या योजना और कार्यक्रम कार्यान्वयन मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय नमूना सर्वेक्षण द्वारा दिये गये संकलन के अनुसार पिछले वर्ष की तुलना में गरीबी रेखा से नीचे के लोगों के नवीनतम आंकड़े क्या हैं;

(ख) क्या यह सत्य है कि सरकार ने स्वर्गीय प्रो० डी० के० लक्ष्मण की अध्यक्षता में एक विशेषज्ञ समिति का गठन किया था और समिति ने अपना प्रतिवेदन प्रस्तुत कर दिया है;

(ग) यदि हा, तो उक्त प्रतिवेदन के अनुसार कितने लोग गरीबी रेखा से नीचे हैं; और

(घ) क्या उक्त संख्या में और राष्ट्रीय नमूना सर्वेक्षण द्वारा पता लगाई गई संख्या में कोई भिन्नता है ?

योजना और कार्यक्रम कार्यान्वयन मंत्रालय के राज्य मंत्री (श्री गिरिधर गोमंगो) :

(क) से (घ) देश में गरीबी का आकलन राष्ट्रीय प्रतिदर्श सर्वेक्षण संगठन (एनएसएसओ) द्वारा नहीं बल्कि योजना आयोग द्वारा किया जाता है।

व्यापि, योजना आयोग गरीबी का आकलन करने के लिए घरेलू उपभोक्ता व्यय पर एनएसएसओ द्वारा आयोजित पंचवार्षिक सर्वेक्षणों के आंकड़ों का सहारा लेता है। घरेलू उपभोक्ता व्यय पर नवीनतम पंचवार्षिक सर्वेक्षण 1987-88 के लिए उपलब्ध है। इस सर्वेक्षण के आधार पर गरीबों की संख्या 23.77 करोड़ होने का अनुमान था। सरकार ने स्वर्गीय प्रो० डी० टी० लकड़वाला की अध्यक्षता में एक विशेषज्ञ दल का गठन किया था, तथा दल ने अपनी रिपोर्ट प्रस्तुत कर दी है। विशेषज्ञ दल ने वर्ष 1987-88 में 31.27 करोड़ व्यक्तियों के गरीबों की रेखा से नीचे होने का अनुमान लगाया है।

Recommendations made by Commission on Irrigation Pricing

381. DR. ASHOK MITRA : Will the **MINISTER OF PLANNING AND PROGRAMME IMPLEMENTATION** be pleased to state :

(a) what are the main recommendations made to the Planning Commission on Irrigation Pricing ;

(b) what are the reasons for not releasing the Report for public discussion ; and

(c) what steps are being taken by Government to implement the recommendations of the Committee that have been found acceptable ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO) : (a) to (c)

The Water Pricing Committee was an internal group set by the Planning Commission on Oct. 1991 to study the Pricing of Irrigation Water. Some salient features of the Report of the Committee on Pricing of Irrigation Water include ; treating water rates as user's charge ; the objective of water charge is ultimately to recover cost ; linking revision of water rates to the improvement of the quality of service ; revision and implementation of water rates in phases ; consolidation of the system of farmer group management ; upgrading the system to higher level efficiency in water use and productivity ; setting up of expert's group at the State level for working out norms and procedure for periodic monitoring ; setting up of autonomous boards at the State level to review policy regarding cost of water, revising water rates and introducing a minimum financial return criteria. The copies of the Committee's Report have already been sent to States for their Comments/views. The Planning Commission has set-up a Group of officials to go into the Report of the Committee. "Irrigation" being a State subject, decision on water rates can be taken only in consultation with the State Governments and Union Territories, after the Group of Officials has finalised its views on the action to be taken on the various recommendations of the Committee.

382. [Transferred to 10th December, 1993]

Persons below the Poverty Line in the Country Particularly in Gujarat State

383. SHRI VITHALBHAI M. PATEL : Will the **MINISTER OF PLANNING AND PROGRAMME IMPLEMENTATION** be pleased to state :

(a) what is the number of persons/families below poverty line as on 30th June, 1993 belonging to backward classes and Scheduled Castes/Scheduled Tribes, State-wise particularly in Gujarat State ;

(b) whether there has been any increase/decrease in the number of those families in comparison to that of the last year ;

(c) if so, what are the reasons therefor ; and